

**NATIONAL COMPANY LAW TRIBUNAL  
KOCHI BENCH**

**CORAM: SHRI SHYAM BABU GAUTAM TMT. T.KRISHNA VALLI**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	IA(IBC)/57/KOB/2024 in IBA/240/KOB/2019
SECTION	SEC. 60 (5) IBC
NAME OF PARTIES	REGIONAL PROVIDENT FUND COMMISSIONER V/S CA MAHALINGAM SURESH KUMAR (LIQUIDATOR)
PETITIONERS ADVOCATE/ PROFESSIONAL	SAJEEV KUMAR K GOPAL, ASWATHY BABU
RESPONDENTS ADVOCATE/ PROFESSIONAL	

**22 March 2024**

**ORDER**

**IA(IBC)/57/KOB/2024 in IBA/240/KOB/2019**

This is an IA bearing No. 57/KOB/2024 filed by the Applicant under Section 60(5) of the Insolvency and Bankruptcy Code read with Rule 11 of the NCLT Rules, 2016 seeking directions against the Liquidator.

Learned Counsel, Mr. Sajeev Kumar K Gopal appears physically on behalf of the Applicant. Learned representing Counsel appears on behalf of the Liquidator through virtual mode and seeks time to file reply affidavit. Time granted, let the same be done within a period of 2 weeks after serving copy of the same on the Counsel appearing for the other side.

Applicant is at liberty to file rejoinder, if any, 2 weeks thereafter. Copy of the rejoinder may also be served on the counsel appearing for the Liquidator.

List this matter for further consideration on **23.04.2024**.

**Sd /-**

**SHYAM BABU GAUTAM**  
**MEMBER (TECHNICAL)**

**Sd /-**

**T.KRISHNA VALLI**  
**MEMBER (JUDICIAL)**